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Title: Further discussion on the motion for consideration of the Cigarettes and other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Amendment Bill, 2007 moved by Dr. Anbumani Ramadoss on the 30th August, 2007 (Motion Adopted and Bill Passed).

MR. SPEAKER: The House will now take up item no. 19.

...(Interruptions)

MR. SPEAKER: Dr. R. Senthil; Shri K. Yerrannaidu.

...(Interruptions)

MR. SPEAKER: The Minister may reply.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, many hon. Members have spoken on this Bill. I request that this Bill may please be passed. ...(Interruptions)

MR. SPEAKER: The question is:

"That the Bill to amend the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003, be taken into consideration. "

The motion was adopted.

...(Interruptions)

MR. SPEAKER: Now, the House will take up clause-by-clause consideration of the Bill.

The question is:

"That clause 2 stand part of the Bill."

The motion was adopted.

Clause 2 was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

SHRIMATI PANABAKA LAKSHMI : Sir, on behalf of Dr. Anbumani Ramadoss, I beg to move:

"That the Bill be passed."

MR. SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

12.09 Â½ hrs.

12.10 hrs.